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**SENIOR PERSONAL ASSISTANT (CADRE OF SUBORDINATE  
OFFICES OF CENTRAL ELECTRICITY AUTHORITY)  
RECRUITMENT RULES, 1997**

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**SCHEDULE 1 :- SCHEDULE**

**SENIOR PERSONAL ASSISTANT (CADRE OF SUBORDINATE  
OFFICES OF CENTRAL ELECTRICITY AUTHORITY)  
RECRUITMENT RULES, 1997**

G.S.R. 235, dated 2nd May, 1997 .-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Senior Personal Assistant in the Subordinate Offices of Central Electricity Authority, Ministry of Power, namely : -

**1. Short title and commencement :-**

(1) These rules may be called the Senior Personal Assistant (Cadre of Subordinate Offices of Central Electricity Authority) Recruitment Rules, 1997.

(2) They shall come into force on the date of their publication in the Official Gazette.

**2. Number of post, classification, and scale of pay :-**

The number of said post, its classification and the scales of pay attached thereto shall be specified in Columns 2 to 4 of the said Schedule annexed to these rules.

**3. Method of recruitment, age-limit, other qualifications, etc :-**

The method of recruitment to the said post, age-limit, qualifications

and other matters relating thereto shall be as specified in Columns 5 to 14 of the said Schedule.

**4. Disqualification :-**

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post : Provided that the Central Government, may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

**5. Power to relax :-**

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, and in consultation with the Union Public Service Commission relax any of the provisions of these rules with respect to any class or category of persons.

**6. Savings :-**

Nothing in these rules shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen, Other Backward Classes and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

**SCHEDULE 1**

**SCHEDULE**

Recruitment Rules for the Post of Senior Personal Assistant in the Subordinate Offices of Central Electricity Authority.				
Name of the post.	No. of posts.	Classification.	Scale of pay.	Whether selection post or non-selection post.
1	2	3	4	5
Senior Personal	4* (1997)	General Central	Rs. 2000-60-	Non

Assistant.	*Subject to	Service, Group	2300-EB-75-	selection.
	variation	'B' (Gazetted)	3200.	
	dependent on	Ministerial).		
	work-load.			